

MA.No.226/2018(OA.No.279/2017)/CAT/Bangalore Bench
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

**MISCELLANEOUS APPLICATION NO.226/2018 IN ORIGINAL APPLICATION
NO.170/00279/2017**

DATED THIS THE 19th DAY OF JULY, 2018

HON'BLE DR.K.B. SURESH, MEMBER (J)
HON'BLE SHRI DINESH SHARMA, MEMBER (A)

1. Union of India
represented by its Secretary
Department of Personnel & Training
Ministry of Personnel, Public Grievances and
Pension, New Delhi-110 001.
2. The Director
Central Bureau of Investigation
Head Office, CGO Complex
Block No.3, 3rd Floor
Lodhi Road, New Delhi-110 003.
3. Head of Branch
Central Bureau of Investigation BS&FC
No.36, Bellary Road
Ganganagar, Bangalore-560032. ...Applicants

(By Advocate Shri S.Prakash Shetty)

Vs.

Snehajan K
S/o Raghavan K
Aged about 47 years
Steno Grade II (Retired)
CBI, Bangalore
Residing at No.127
2nd Cross, Telecom Layout
Srirampura, Jakkur Post
Bangalore-560 064. ... Respondent

(By Advocate Shri B.S.Venkatesh Kumar)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

Apparently at the time this matter could come up even the time sought for has expired. Since it relates to retiral benefits, we are not inclined to consider the prayer. Petition for extension is therefore rejected. No costs.

(DINESH SHARMA
MEMBER(A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexure-1: Copy of the order dtd.18.04.2018 passed in OA.No.279/2017 by CAT, Bangalore Bench.
